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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA-IPD 1/2023

SHYAM BHARTEEY .....Petitioner

Through: Appellant in person

versus

CENTRAL BOARD OF FILM CERTIFICATION REGIONAL  
OFFICER DELHI & ANR. ....Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC  
with Mr. Amit Kumar Rana, Adv. for  
JD-1 and JD-2

**CORAM:**

**HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA**

**ORDER**

% **04.08.2025**

Arguments heard.

Judgment reserved.

**MANMEET PRITAM SINGH ARORA, J**

**AUGUST 4, 2025/hp/sk**